

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: INTERNATIONAL TRENCHING PRIVATE LIMITED Date of Commencement of Liquidation: 04-10-2023; List of Stakeholders as on Date: 03-12-2023; Name of IP: Mr. Rabindra Kumar Mintri; Process Number: 1; Last 5 digit of registration number: 11194

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	1	349867569	1	296621569	0	0	53246000	Annexure 3
4	Unsecured financial creditors	5	49317066	5	49103368	0	213698	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	4	2531833	3	2020567	0	0	511266	Annexure 6
7	Operational creditors (Government Dues)	2	1789100	2	1789100	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	22631017	7	18697555	0	1718090	2215372	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		19	426136585	18	368232159	0	1931788	55972638	